

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.307**  
IA-4592/2022  
In  
IB-619(ND)/2019

**IN THE MATTER OF:**

M/s. Intec Capital Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Jagtar Singh & Sons Hydraulics Pvt. Ltd.

.....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 02.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI  
MEMBER (JUDICIAL)**

**PRESENT:**

For the CoC

: Mr Brijesh Kumar Tamber,  
Mr Yashu Rustagi, Advocates

For the RP

: Adv Mr. Vinod chaurasia along with Mr. Piyush Moona,  
RP

**ORDER**

**IA-4592/2022 :**

List before the Regular Bench on 13.12.2022.

—s-d—

**(DR. BINOD KUMAR SINHA)  
MEMBER (TECHNICAL)**

—sd—

**(JUSTICE TELAPROLU RAJANI)  
MEMBER (JUDICIAL)**

Surjit